

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:2995  
ANSWERED ON:30.08.2012  
MPLADS FUNDS  
Rawat Shri Ashok Kumar

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) the year-wise details of funds sanctioned, allocated and released to each Member of Parliament under Members of Parliament Local Area Development Scheme (MPLADS) during the last three years and the current year; and
- (b) whether there has been any delay in release in funds;and
- (c) if so, the reasons therefor?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND  
MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) The year-wise details of allocation and release of MPLADS fund in respect of each MP during the last three years and the current year are placed at Annexure.
- (b)&(c) The MPLADS funds are released by the Government on receipt of the requisite documents viz the Monthly Progress Report reflecting the eligibility criteria, the Utilization Certificate and the Audit Certificate from the respective nodal district authorities of the MPs as stipulated in the guidelines. Delay in furnishing complete and correct documents by the District Authority, results in consequential delay in release of funds to that District.